- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), framed under clause (5) of Article 320 of the Constitution of India:—
 - (1) G.S.R. 1239 (E), dated the 27th December, 2018, publishing the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2018.
 - (2) G.S.R. 38 (E), dated the 18th January, 2019, publishing the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2019.

[Placed in Library. For (1) and (2) See No. L.T. 10790/16/19]

- II. A copy each (in English and Hindi) of the following papers, under clause
 - (1) of article 323 of the Constitution:-
 - (a) Sixty-seventh Annual Report of the Union Public Service Commission, (UPSC), New Delhi, for the year 2016-17.
 - (b) Memorandum explaining the reasons for non-acceptance of the advice tendered by the Union Public Service Commission in respect of six cases referred in Chapter 9 of the above-said Report.

[Placed in Library. See No. L.T. 10958/16/19]

Report and Accounts (2017-18) of the NSKFDC, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): Sir, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Twenty-first Annual Report and Accounts of the National Safai Karamcharis Finance and Development Corporation (NSKFDC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10783/16/19]

Report and Accounts (2017-18) of various National Institutes and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(i) (a) Thirty-sixth Annual Report and Accounts of the Ali Yavar Jung National Institute of Speech and Hearing Disabilities (Divyangjan), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.